

**Central Administrative Tribunal
Principal Bench**

**CP No.684/2014
in
OA No.1656/2012**

New Delhi, this the 8th day of September, 2015

**Hon'ble Mr. G. George Paracken, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Ved Prakash,
S/o Shri Bharat Singh,
R/o EPT-12, P&T Colony,
Gopi Nath Bazar, Delhi Cantt.,
New Delhi-110010.

...applicant

(By Advocate : Shri Pradeep Kumar)

Versus

1. Smt. Kaveri Banerjee,
Secretary,
Ministry of Communications & I.T.,
Department of Posts,
Dak Bhawan, New Delhi-110001.
2. Shri Vaasu Mitra,
The Chief Post Master General,
Delhi Circle, Meghdoot Bhawan,
New Delhi-110001.
3. Smt. Padmagandha Mishra,
The Sr. Supdt. Of Post Offices,
New Delhi South West Dn.,
Delhi-110021.

...respondents

(By Advocate : Ms. Anupama Bansal)

ORDER (ORAL)

Mr. G. George Paracken, Member (J) :

The learned counsel for respondents has filed the affidavit stating that they have complied with the order of this Tribunal and the applicant has been reinstated in service. She further submitted that due to shortage of time, the consequential benefits could not be given to him. She further assured that the said benefits shall be given to him within two weeks.

2. In view of the aforesaid assurance, this Contempt Petition is closed. However, if there is any failure on the part of the respondents to fulfil the aforesaid commitment, the petitioner would be at liberty to revive this CP. Notices issued to the respondents stand discharged. No costs.

(V.N. Gaur)
Member (A)

(G. George Paracken)
Member (J)

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